

open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 838 of 2001

Allahabad this the 19th day of July, 2001

Hon'ble Mr.S.K.I. Naqvi, Member (J)
Hon'ble Maj.Gen.K.K. Srivastava, Member (A)

Durga Prasad Pandey, Son of Late Shri Kamla Prasad Pandey, resident of 225 Awas Vikas Colony, Mahadev Jharkhandi, Koorghat, District Gorakhpur.

Applicant

By Advocate Shri S.K. Srivastava

Versus

1. Union of India through its General Manager, North Eastern Railway, Gorakhpur.
2. Chief Personnel Officer, N.E. Railway, Gorakhpur.
3. Divisional Medical Officer, N.E. Railway, Gorakhpur.
4. Medical Director, Lalit Narain Mishra, Railway Hospital, Gorakhpur.

Respondents

By Advocate Shri K.P. Singh

O_R_D_E_R (Oral)

By Hon'ble Mr.S.K.I. Naqvi, Member (J)

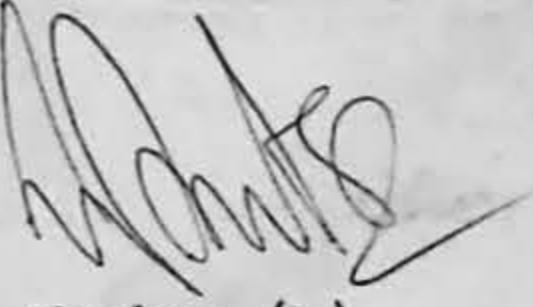
The applicant has come up impugning the order dated 10.11.2000 and also for a direction to the respondents to promote him to the post of Dresser w.e.f. 24th August, 1996 when his junior was promoted.

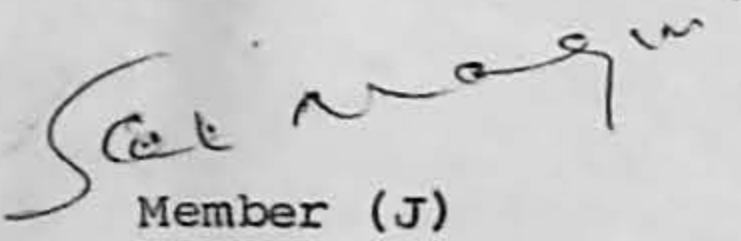
2. Learned counsel for the applicant could not bring home his prayer regarding entitlement of the applicant for benefit under A.C.P. Rules. The impugned

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order is well detailed to mention that the applicant has already been given the benefit of financial up-gradation on 3 previous occasions.

3. So far as grievance regarding denial of promotion to the applicant at the time when his junior was considered and promoted is concerned, he is allowed liberty to knock again at competent departmental-authority through a representation within a period of 2 weeks, which be decided by the respondents within 8 weeks thereafter and in case the prayer of the applicant is not acceded, a detailed, reasoned and speaking order be passed with copy to the applicant. The O.A. stands disposed of accordingly. No order as to cost.


Member (A)


Member (J)

|M.M. |